


Annexure - 7
 Name of the corporate debtor: S V EQUIPMENTS PRIVATE LIMITED ; Date of commencement of CIRP 21-06-2022 List of
 creditors as on:14/07/2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of claim receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
ESIC		Govt of Andhra Pradesh	12/07/22	201420	0	0	NO	N/A	NIL	NIL	0	201420	As per foot Note 1

Note 1: The claim is received from ESI Corp on 12/07/2022 and the Corporate Debtor has shown proof that he has paid the dues, and also the application for withdrawal petition was filed on 29/06/2022 and order allowing the CIRP was Order by the honorable NCLT. Hence, the claimant is advised to contact the Corporate debtor and hence the claim is also not admitted and has become infructuous due to withdrawal of the case U/s 12A.


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